

GOVERNMENT OF TELANGANA
ABSTRACT

Courts – Establishment of 33 Judicial Districts in the State of Telangana Co-terminus with the Revenue Districts - Defining the nomenclature of all the Courts in 32 newly created Judicial Districts - Orders - Issued.

LAW (LA, LA&J- HOME-COURTS-A2) DEPARTMENT

G.O.Ms.No.61

Dated:01-06-2022

Read:-

From the Registrar General, High Court for the State of Telangana at Hyderabad,
Letter Roc.No.346/E1/2021, Dated:30-05-2022.

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ORDER:

In the circumstances reported by the Registrar General, High Court for the State of Telangana at Hyderabad in the letter read above, the Government after careful examination of the matter hereby order redefining the nomenclature of all the Courts in the State of Telangana consequent upon establishment of 32 new Judicial Districts in Co-terminus with the Revenue Districts, as below:

District: Adilabad

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Adilabad	Principal District and Sessions Judge	Adilabad
2	I Additional District and Sessions Judge	Adilabad	I Additional District and Sessions Judge	Adilabad
3	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- V Additional District and Sessions Judge	Adilabad	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge	Adilabad
4	Judge, Family Court -cum- IV Additional District and Sessions Judge	Adilabad	Judge, Family Court -cum- III Additional District and Sessions Judge	Adilabad
5	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Adilabad	Adilabad	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Adilabad	Adilabad
Senior Civil Judge Courts				
1	Senior Civil Judge	Adilabad	Senior Civil Judge -cum- Asst. Sessions Judge	Adilabad
Junior Civil Judge Courts				
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court)	Adilabad	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class (Juvenile Court)	Adilabad
2	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- I Additional Junior Civil Judge	Adilabad	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- I Additional Junior Civil Judge	Adilabad
3	Junior Civil Judge -cum- Judicial Magistrate of First Class	Boath	Junior Civil Judge -cum- Judicial Magistrate of First Class	Boath
4	Junior Civil Judge -cum- Judicial Magistrate of First Class	Utnoor	Junior Civil Judge -cum- Judicial Magistrate of First Class	Utnoor

District: Mancherial

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	II Additional District and Sessions Judge (FTC)	Mancherial	Principal District and Sessions Judge	Mancherial
2	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VI Additional District and Sessions Judge.	Adilabad	I Additional District and Sessions Judge	Mancherial
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mancherial	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mancherial
Senior Civil Judge Courts				
1	Senior Civil Judge	Mancherial	Principal Senior Civil Judge -cum- Asst. Sessions Judge	Mancherial
2	Addl. Senior Civil Judge-cum-Addl. Asst. Sessions Judge	Asifabad at Luxettipet	Addl. Senior Civil Judge -cum- Addl. Asst. Sessions Judge	Mancherial*
*Note:- The Government directs that this Court shall sit at Luxettipet twice in a week to receive and dispose off the cases arising from the Mandals of Luxettipet, Hajipur, Dandepally and Jannaram.				
Junior Civil Judge Courts				
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Mancherial	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class	Mancherial
2	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class	Mancherial	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class (Juvenile Court)	Mancherial
3	II Additional Junior Civil Judge – cum- II Additional Judicial Magistrate of First Class	Mancherial	II Additional Junior Civil Judge – cum- II Additional Judicial Magistrate of First Class	Mancherial
4	Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act – cum- III Additional Junior Civil Judge	Mancherial	Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act – cum- III Additional Junior Civil Judge	Mancherial
5	Junior Civil Judge -cum- Judicial Magistrate of First Class	Chennur	Junior Civil Judge -cum- Judicial Magistrate of First Class	Chennur
6	Junior Civil Judge -cum- Judicial Magistrate of First Class	Bellampally	Junior Civil Judge -cum- Judicial Magistrate of First Class	Bellampally
7	Junior Civil Judge -cum- Judicial Magistrate of First Class	Luxettipet	Junior Civil Judge -cum- Judicial Magistrate of First Class	Luxettipet

District: Nirmal

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	VII Additional District and Sessions Judge (FTC)	Nirmal	Principal District and Sessions Judge	Nirmal

2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nirmal	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nirmal
Senior Civil Judge Courts				
1	Senior Civil Judge	Nirmal	Senior Civil Judge -cum- Asst. Sessions Judge	Nirmal
Junior Civil Judge Courts				
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Nirmal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Nirmal
2	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class	Nirmal	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class (Juvenile Court)	Nirmal
3	Junior Civil Judge -cum- Judicial Magistrate of First Class	Khanapur	Junior Civil Judge -cum- Judicial Magistrate of First Class	Khanapur
4	Junior Civil Judge -cum- Judicial Magistrate of First Class	Bhainsa	Junior Civil Judge -cum- Judicial Magistrate of First Class	Bhainsa

District: Kumuram Bheem

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	III Additional District and Sessions Judge	Asifabad	Principal District and Sessions Judge	Asifabad
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Asifabad	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Asifabad
Senior Civil Judge Courts				
1	Principal Senior Civil Judge	Asifabad	Senior Civil Judge -cum- Assistant Sessions Judge	Asifabad
Junior Civil Judge Courts				
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Asifabad	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Asifabad
2	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class	Asifabad	I Additional Junior Civil Judge – cum- I Additional Judicial Magistrate of First Class (Juvenile Court)	Asifabad
3	Junior Civil Judge – cum- Judicial Magistrate of First Class	Sirpur	Junior Civil Judge – cum- Judicial Magistrate of First Class	Sirpur

District: Karimnagar

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Karimnagar	Principal District and Sessions Judge	Karimnagar

2	I Additional District and Sessions Judge	Karimnagar	I Additional District and Sessions Judge	Karimnagar
3	Chairman, Land Reforms Appellate Tribunal -cum- III Additional District and Sessions Judge	Karimnagar	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge	Karimnagar
4	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum-V Additional District and Sessions Judge	Karimnagar	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- III Additional District and Sessions Judge	Karimnagar
5	Judge, Family Court -cum- VIII Additional District and Sessions Judge	Karimnagar	Judge, Family Court -cum- IV Additional District and Sessions Judge	Karimnagar
6	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases	Karimnagar	Special Judge for trial of Special Police Establishment and Anti Corruption Bureau Cases	Karimnagar
7	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Karimnagar	I Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Karimnagar
8	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act,	Karimnagar	II Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Karimnagar
SENIOR CIVIL JUDGE Courts				
1	Prl Senior Civil Judge	Karimnagar	Principal Senior Civil Judge -cum- Assistant Sessions Judge	Karimnagar
2	Addl Senior Civil Judge	Karimnagar	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge	Karimnagar
3	Senior Civil Judge	Huzurabad	Senior Civil Judge -cum- Assistant Sessions Judge	Huzurabad
JUNIOR CIVIL JUDGE Courts				
1	Prl Junior Civil Judge – Cum Judicial Magistrate of First Class	Karimnagar	Principal Junior Civil Judge –cum- Judicial Magistrate of First Class	Karimnagar
2	I Addl Junior Civil Judge –cum- Judicial Magistrate of First Class (Juvenile Court)	Karimnagar	I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class (Juvenile Court)	Karimnagar
3	II Addl Junior Civil Judge – cum- Judicial Magistrate of First Class	Karimnagar	II Addl Junior Civil Judge –cum- II Additional Judicial Magistrate of First Class	Karimnagar
4	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act –cum- III Additional Junior Civil Judge	Karimnagar	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act –cum- III Additional Junior Civil Judge	Karimnagar
5	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act –cum- IV Additional Junior Civil Judge	Karimnagar	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act –cum- IV Additional Junior Civil Judge	Karimnagar
6	Prl. Junior Civil Judge – cum- Judicial Magistrate of First Class	Huzurabad	Principal Junior Civil Judge – cum- Judicial	Huzurabad

			Magistrate of First Class	
7	I Addl Junior Civil Judge – cum- Judicial Magistrate of First Class	Huzurabad	I Additional Junior Civil Judge –cum- I Additional Judicial Magistrate of First Class	Huzurabad
8	II Addl. Junior Civil Judge – cum- Judicial Magistrate of First Class	Huzurabad	II Additional Junior Civil Judge – cum- II Additional Judicial Magistrate of First Class	Huzurabad

District: Jagtial

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	II Additional District and Sessions Judge	Jagtial	Principal District and Sessions Judge	Jagtial
2	IV Additional District and Sessions Judge (FTC)	Karimnagar	I Additional District and Sessions Judge	Jagtial
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Jagtial	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Jagtial
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Jagtial	Senior Civil Judge –cum- Assistant Sessions Judge	Jagtial
JUNIOR CIVIL JUDGE Courts				
1	Pri Junior Civil Judge – cum Judicial Magistrate of First Class	Jagtial	Principal Junior Civil Judge –cum- Judicial Magistrate of First Class	Jagtial
2	I Addl Junior Civil Judge – cum – I Addl. Judicial Magistrate of First Class	Jagtial	I Additional Junior Civil Judge – cum – I Additional Judicial Magistrate of First Class (Juvenile Court)	Jagtial
3	II Addl Junior Civil Judge – cum – II Addl. Judicial Magistrate of First Class	Jagtial	II Additional Junior Civil Judge – cum – II Additional Judicial Magistrate of First Class	Jagtial
4	Junior Civil Judge – cum Judicial Magistrate of First Class	Metpalli	Junior Civil Judge –cum- Judicial Magistrate of First Class	Metpalli
5	Junior Civil Judge – cum- Judicial Magistrate of First Class	Korutla	Junior Civil Judge – cum-Judicial Magistrate of First Class	Korutla
6	Junior Civil Judge – Cum- Judicial Magistrate of First Class	Dharmapuri	Junior Civil Judge –cum- Judicial Magistrate of First Class	Dharmapuri

District: Rajanna Sircilla

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	IX Additional District and Sessions Judge	Sircilla	Principal District and Sessions Judge	Sircilla
2	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VII Additional District and Sessions Judge	Karimnagar	I Additional District and Sessions Judge	Sircilla

3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Sircilla	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Sircilla
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Sircilla	Senior Civil Judge –cum- Assistant Sessions Judge	Sircilla
2	IX Additional Senior Civil Judge (FTC), City Civil Court	Hyderabad	Senior Civil Judge –cum- Assistant Sessions Judge	Vemulawada
JUNIOR CIVIL JUDGE Courts				
1	Prl. Junior Civil Judge – cum Judicial Magistrate of First Class	Sircilla	Principal Junior Civil Judge – cum -Judicial Magistrate of First Class	Sircilla
2	Addl Junior Civil Judge – cum- Judicial Magistrate of First Class	Sircilla	Additional Junior Civil Judge –cum- Additional Judicial Magistrate of First Class (Juvenile Court)	Sircilla
3	Junior Civil Judge – cum Judicial Magistrate of First Class	Vemulawada	Junior Civil Judge – cum- Judicial Magistrate of First Class	Vemulawada

District: Peddapally

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Additional District and Sessions Judge, Peddapally	Peddapally	Principal District and Sessions Judge	Peddapally
2	Industrial Tribunal and Labour Court -cum- VI Additional District and Sessions Judge	Godavarikhani	Industrial Tribunal and Labour Court -cum- Additional District and Sessions Judge	Godavarikhani
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Peddapally	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act.	Peddapally
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Peddapally	Senior Civil Judge –cum- Assistant Sessions Judge	Peddapalli
2	Senior Civil Judge	Manthani	Senior Civil Judge –cum- Assistant Sessions Judge	Manthani
3	Senior Civil Judge	Godavarikhani	Senior Civil Judge –cum- Assistant Sessions Judge	Godavarikhani
JUNIOR CIVIL JUDGE Courts				
1	Junior Civil Judge-cum-Judicial Magistrate of First Class	Peddapally	Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court)	Peddapally
2	Junior Civil Judge-cum-Judicial Magistrate of First Class	Sultanabad	Junior Civil Judge-cum- Judicial Magistrate of First Class	Sultanabad
3	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class	Godavarikhani	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class	Godavarikhani
4	I Additional Junior Civil Judge -	Godavarikhani	I Additional Junior Civil	Godavarikhani

	cum- I Additional Judicial Magistrate of First Class		Judge -cum- I Additional Judicial Magistrate of First Class	
5	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class	Godavarikhani	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class	Godavarikhani
6	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class	Manthani	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Manthani
7	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Manthani	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Manthani

District: Khammam

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Khammam	Principal District and Sessions Judge	Khammam
2	I Additional District and Sessions Judge	Khammam	I Additional District and Sessions Judge	Khammam
3	III Additional District and Sessions Judge (FTC)	Khammam	II Additional District and Sessions Judge	Khammam
4	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum-VII Additional District and Sessions Judge	Khammam	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--III Additional District and Sessions Judge.	Khammam
5	Judge, Family Court-cum-VI Additional District and Sessions Judge	Khammam	Judge, Family Court -cum- IV Additional District and Sessions Judge	Khammam
6	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-VIII Additional District and Sessions Judge	Khammam	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- V Additional District and Sessions Judge	Khammam
7	IV Additional District and Sessions Judge (FTC)	Sathupally	VI Additional District and Sessions Judge	Sathupally
8	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Khammam	I Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Khammam
9	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Khammam	II Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Khammam
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Khammam	Principal Senior Civil Judge-cum-Assistant Sessions Judge,	Khammam
2	I Additional Senior Civil Judge-cum-Assistant Sessions Judge's Court, (FTC)	Khammam	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge	Khammam
3	Senior Civil Judge	Sathupalli	Senior Civil Judge -cum-Assistant Sessions	Sathupalli

			Judge	
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class	Khammam	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Khammam
2	I Additional Junior Civil Judge - cum- Special Judicial Magistrate of First Class (Juvenile Court)	Khammam	I Additional Junior Civil Judge-cum- Special Judicial Magistrate of First Class (Juvenile Court)	Khammam
3	II Additional Junior Civil Judge - cum- II Additional Judicial Magistrate of First Class	Khammam	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Khammam
4	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class	Khammam	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class	Khammam
5	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Junior Civil Judge	Khammam	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Junior Civil Judge	Khammam
6	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Acts-cum-V Additional Junior Civil Judge	Khammam	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge	Khammam
7	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Madhira	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Madhira
8	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Madhira	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Madhira
9	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Sathupalli	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Sathupalli
10	I Additional Junior Civil Judge - cum- I Additional Judicial Magistrate of First Class	Sathupalli	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Sathupalli

District: Badradri Kothagudem

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	V Additional District and Sessions Judge	Kothagudem	Principal District and Sessions Judge, Kothagudem	Kothagudem
2	II Additional District and Sessions Judge (FTC)	Khammam	I Additional District and Sessions Judge	Kothagudem
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Kothagudem	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Kothagudem
SENIOR CIVIL JUDGE Courts				
1	Principal Senior Civil Judge	Kothagudem	Principal Senior Civil Judge-cum-Assistant Sessions Judge	Kothagudem

2	II Additional Senior Civil Judge	Kothagudem	I Additional Senior Civil Judge -cum-I Additional Assistant Sessions Judge	Kothagudem
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kothagudem	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kothagudem
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Kothagudem	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Kothagudem
3	II Additional Judicial Magistrate of First Class (Criminal Court for Agency areas),	Kothagudem	III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas),	Kothagudem
4	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class	Kothagudem	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Kothagudem
5	Principal Junior Civil Judge -cum-Judicial Magistrate of First Class	Yellandu	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Yellandu
6	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Yellandu	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Yellandu
7	Judicial Magistrate of First Class, (Criminal Court for Agency areas),	Bhadrachalam	Judicial Magistrate of First Class, (Criminal Court for Agency areas),	Bhadrachalam
8	Judicial Magistrate of First Class, (Criminal Court for Agency areas),	Manuguru	Judicial Magistrate of First Class, (Criminal Court for Agency areas),	Manuguru

District: Mahabubnagar

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Mahabubnagar	Principal District and Sessions Judge	Mahabubnagar
2	I Additional District and Sessions Judge	Mahabubnagar	I Additional District and Sessions Judge	Mahabubnagar
3	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- VII Additional District and Sessions Judge	Mahabubnagar	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge	Mahabubnagar
4	Judge, Family Court-cum- VIII Additional District and Sessions Judge	Mahabubnagar	Judge, Family Court -cum- III Additional District and Sessions Judge	Mahabubnagar
5	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-X Additional District and Sessions Judge	Mahabubnagar	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge	Mahabubnagar
6	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mahabubnagar	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mahabubnagar
SENIOR CIVIL JUDGE Courts				
1	Prl. Senior Civil Judge	Mahabubnagar	Principal Senior Civil Judge-cum-Assistant Sessions Judge	Mahabubnagar

2	I Addl. Senior Civil Judge–cum-Asst Sessions Judge (FTC)	Mahabubnagar	Additional Senior Civil Judge–cum- Additional Assistant Sessions Judge	Mahabubnagar
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court)	Mahabubnagar	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court)	Mahabubnagar
2	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge	Mahabubnagar	Special Judicial Magistrate of First Class, (Mobile) Court for trial of cases under PCR Act-cum-I Additional Junior Civil Judge	Mahabubnagar
3	Special Judicial Magistrate of I Class for trial of cases under Prohibition and Excise Act-cum-II Additional Junior Civil Judge	Mahabubnagar	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge	Mahabubnagar
4	Junior Civil Judge	Mahabubnagar	III Additional Junior Civil Judge -cum-III Additional Judicial Magistrate of First Class	Mahabubnagar
5	Junior Civil Judge	Mahabubnagar	IV Additional Junior Civil Judge -cum-IV Additional Judicial Magistrate of First Class	Mahabubnagar
6	Junior Civil Judge-cum-Judicial Magistrate of First Class	Jedcherla	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Jedcherla
7	Junior Civil Judge	Jedcherla	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class	Jedcherla

District: Gadwal

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	III Additional District and Sessions Judge	Gadwal	Principal District and Sessions Judge	Gadwal
2	II Additional District and Sessions Judge (FTC)	Mahabubnagar	I Additional District and Sessions Judge	Gadwal
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Gadwal	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Gadwal
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Gadwal	Principal Senior Civil Judge–cum-Assistant Sessions Judge	Gadwal
2	II Addl. Senior Civil Judge–cum-Asst. Sessions Judge (FTC)	Mahabubnagar	Additional Senior Civil Judge –cum- Additional Assistant Sessions Judge	Gadwal
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Gadwal	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Gadwal

2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Gadwal	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Gadwal
3	Junior Civil Judge-cum-Judicial Magistrate of First Class	Alampur	Junior Civil Judge-cum-Judicial Magistrate of First Class	Alampur

District: Wanaparthy

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	IX Additional District and Sessions Judge	Wanaparthy	Principal District and Sessions Judge	Wanaparthy
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Wanaparthy	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Wanaparthy
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Wanaparthy	Principal Senior Civil Judge-cum-Assistant Sessions Judge	Wanaparthy
2	XI Additional Senior Civil Judge (FTC), City Civil Court	Hyderabad	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge	Wanaparthy
JUNIOR CIVIL JUDGE Courts				
1	Junior Civil Judge-cum-Judicial Magistrate of First Class	Wanaparthy	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Wanaparthy
2	Junior Civil Judge	Wanaparthy	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class	Wanaparthy
3	Junior Civil Judge	Wanaparthy	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court)	Wanaparthy
4	Junior Civil Judge-cum-Judicial Magistrate of First Class	Atmakur	Junior Civil Judge-cum-Judicial Magistrate of First Class	Atmakur

District: Narayanpet

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	XIII Additional District and Sessions Judge (FTC), City Civil Court,	Hyderabad	Principal District and Sessions Judge	Narayanpet
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Narayanpet	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Narayanpet
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Narayanpet	Senior Civil Judge-cum-Assistant Sessions Judge	Narayanpet
JUNIOR CIVIL JUDGE Courts				
1	Junior Civil Judge-cum-Judicial Magistrate of First Class	Narayanpet	Principal Junior Civil Judge -cum-	Narayanpet

			Judicial Magistrate of First Class	
2	Junior Civil Judge	Narayanpet	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court)	Narayanpet
3	Addl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Kodangal	Kodangal	Junior Civil Judge -cum- Judicial Magistrate of First Class, Kosigi	Kosigi

District: Nagarkurnool

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	IV Additional District and Sessions Judge (FTC)	Nagarkurnool	Principal District and Sessions Judge	Nagarkurnool
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nagarkurnool	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nagarkurnool
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Nagarkurnool	Senior Civil Judge-cum-Assistant Sessions Judge	Nagarkurnool
2	XII Addl. Senior Civil Judge (FTC) City Civil Court,	Secunderabad	Senior Civil Judge -cum- Assistant Sessions Judge	Kalwakurthy
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Nagarkurnool	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Nagarkurnool
2	I Additional Junior Civil Judge-cum- Special Judicial Magistrate of First Class (Mobile Court)	Nagarkurnool	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Mobile Court)	Nagarkurnool
3	Junior Civil Judge	Nagarkurnool	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court)	Nagarkurnool
4	Junior Civil Judge-cum-Judicial Magistrate of First Class	Atchampet	Junior Civil Judge-cum-Judicial Magistrate of First Class	Atchampet
5	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kalwakurthy	Junior Civil Judge-cum-Judicial Magistrate of First Class	Kalwakurthy
6	Junior Civil Judge-cum-Judicial Magistrate of First Class	Kollapur	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kollapur
7	Junior Civil Judge	Kollapur	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Kollapur
8	Junior Civil Judge	Kollapur	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Kollapur

District: Sangareddy

S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge,	Sangareddy	Principal District and Sessions Judge	Sangareddy

2	I Additional District and Sessions Judge	Sangareddy	I Additional District and Sessions Judge	Sangareddy
3	II Additional District and Sessions Judge (FTC)	Sangareddy	II Additional District and Sessions Judge	Sangareddy
4	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--V Additional District and Sessions Judge	Sangareddy	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--III Additional District and Sessions Judge	Sangareddy
5	Judge, Family Court-cum--VII Additional District and Sessions Judge	Sangareddy	Judge, Family Court -cum- IV Additional District and Sessions Judge	Sangareddy
6	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Sangareddy	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Sangareddy
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Sangareddy	Senior Civil Judge -cum- Assistant Sessions Judge	Sangareddy
2	Senior Civil Judge	Zaheerabad	Senior Civil Judge -cum- Assistant Sessions Judge	Zaheerabad
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Sangareddy	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Sangareddy
2	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Sangareddy	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Sangareddy
3	Special Judicial Magistrate of First Class (Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Medak at Sangareddy	Sangareddy	Special Judicial Magistrate of First Class(Mobile) for trial of cases Under PCR Act-cum-II Additional Junior Civil Judge, Sangareddy	Sangareddy
4	Special Judicial Magistrate of I Class for trial of cases under A.P. Prohibition & Excise Act-cum-III Additional Junior Civil Judge,	Sangareddy	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-III Additional Junior Civil Judge	Sangareddy
5	Junior Civil Judge-cum-Judicial Magistrate of First Class,	Andole at Jogipet	Junior Civil Judge-cum-Judicial Magistrate of First Class,	Andole at Jogipet
6	Junior Civil Judge-cum-Judicial Magistrate of First Class	Narayankhed	Junior Civil Judge-cum-Judicial Magistrate of First Class	Narayankhed
7	Junior Civil Judge-cum-Judicial Magistrate of First Class	Zaheerabad	Junior Civil Judge-cum-Judicial Magistrate of First Class	Zaheerabad

District: Medak

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	VIII Additional District and Sessions Judge	Medak	Principal District and Sessions Judge	Medak
2	Court of Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IX Additional District and	Sangareddy	I Additional District and Sessions Judge	Medak

	Sessions Judge,			
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Medak	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Medak
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Medak	Senior Civil Judge-cum-Assistant Sessions Judge	Medak
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Medak	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court)	Medak
2	I Additional Junior Civil Judge, -cum- Special Judicial Magistrate of I Class (Mobile) Court	Medak	I Additional Junior Civil Judge -cum- Special Judicial Magistrate of I Class (Mobile) Court	Medak
3	Junior Civil Judge-cum-Judicial Magistrate of First Class	Narsapur	Junior Civil Judge-cum-Judicial Magistrate of First Class	Narsapur

District: Siddipet

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	VI Additional District and Sessions Judge	Siddipet	Principal District and Sessions Judge	Siddipet
2	IV Additional District and Sessions Judge (FTC)	Siddipet	I Additional District and Sessions Judge	Siddipet
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Siddipet	Principal Senior Civil Judge-cum- Assistant Sessions Judge	Siddipet
2	X Addl. Senior Civil Judge (FTC) City Civil Court	Hyderabad	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge	Siddipet
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Siddipet	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Siddipet
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Siddipet	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Siddipet
3	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Gajwel	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Gajwel
4	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Gajwel	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Gajwel
5	Junior Civil Judge-cum-Judicial Magistrate of First Class	Dubbak	Junior Civil Judge-cum-Judicial Magistrate of First Class	Dubbak
6	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class.	Husnabad, Karimnagar District	Principal Junior Civil Judge-cum-Judicial	Husnabad

			Magistrate of First Class	
7	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, .	Husnabad Karimnagar District	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class	Husnabad

District: Nalgonda

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Nalgonda	Principal District and Sessions Judge	Nalgonda
2	I Additional District and Sessions Judge	Nalgonda	I Additional District and Sessions Judge	Nalgonda
3	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--VII Additional District and Sessions Judge	Nalgonda	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--II Additional District and Sessions Judge	Nalgonda
4	Judge, Family Court-cum--VI Additional District and Sessions Judge	Nalgonda	Judge, Family Court -cum--III Additional District and Sessions Judge	Nalgonda
5	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IX Additional District and Sessions Judge	Nalgonda	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge	Nalgonda
6	VIII Additional District and Sessions Judge	Miryalaguda	V Additional District and Sessions Judge	Miryalaguda
7	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nalgonda	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act, Nalgonda.	Nalgonda
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Nalgonda	Senior Civil Judge -cum- Assistant Sessions Judge	Nalgonda
2	Senior Civil Judge	Miryalaguda	Senior Civil Judge -cum- Assistant Sessions Judge	Miryalaguda
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Nalgonda	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court)	Nalgonda
2	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge	Nalgonda	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge	Nalgonda
3	Special Judicial Magistrate of I Class for trial of cases under A.P. Prohibition & Excise Act-cum-II Additional Junior Civil Judge	Nalgonda	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-II Additional Junior Civil Judge	Nalgonda
4	Junior Civil Judge-cum-Judicial Magistrate of First Class	Nakrekal	Junior Civil Judge-cum-Judicial Magistrate of First Class	Nakrekal
5	Principal Junior Civil Judge-cum-	Miryalaguda	Principal Junior Civil	Miryalaguda

	Judicial Magistrate of First Class		Judge-cum-Judicial Magistrate of First Class	
6	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Miryalaguda	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Miryalaguda
7	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Miryalaguda	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Miryalaguda
8	Junior Civil Judge-cum-Judicial Magistrate of First Class	Nidamanur	Junior Civil Judge-cum-Judicial Magistrate of First Class	Nidamanur
9	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Devarakonda	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Devarakonda
10	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Devarakonda	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Devarakonda

District: Suryapet

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge	Suryapet	Principal District and Sessions Judge -cum- Chairman, Land Reforms Appellate Tribunal	Suryapet
2	III Additional District and Sessions Judge (FTC)	Nalgonda	I Additional District and Sessions Judge	Suryapet
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Suryapet	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Suryapet
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Suryapet	Senior Civil Judge -cum- Assistant Sessions Judge	Suryapet
2	Senior Civil Judge	Huzurnagar	Senior Civil Judge -cum- Assistant Sessions Judge	Huzurnagar
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Suryapet	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Suryapet
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Suryapet	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Suryapet
3	Junior Civil Judge-cum-Judicial Magistrate of First Class	Thungathurthy	Junior Civil Judge-cum-Judicial Magistrate of First Class	Thungathurthy
4	Junior Civil Judge-cum-Judicial Magistrate of First Class	Huzurnagar	Junior Civil Judge-cum-Judicial Magistrate of First Class	Huzurnagar
5	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kodad	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kodad
6	I Additional Junior Civil Judge-cum-I Additional Judicial	Kodad	I Additional Junior Civil Judge-cum-I Additional	Kodad

	Magistrate of First Class		Judicial Magistrate of First Class	
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District: Yadadri Bhongir

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	V Additional District and Sessions Judge	Bhongir	Principal District and Sessions Judge	Bhongir
2	IV Additional District and Sessions Judge (FTC)	Nalgonda	I Additional District and Sessions Judge	Bhongir
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Bhongir	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Bhongir
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Bhongir	Principal Senior Civil Judge –cum- Assistant Sessions Judge	Bhongir
2	VIII Additional Senior Civil Judge, (FTC), City Civil Court,	Hyderabad	Additional Senior Civil Judge –cum- Additional Assistant Sessions Judge	Bhongir
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Bhongir	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Bhongir
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Bhongir	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Bhongir
3	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Ramannapet	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Ramannapet
4	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Ramannapet	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class	Ramannapet
5	Junior Civil Judge	Choutuppal	Junior Civil Judge –cum- Judicial Magistrate of First Class	Choutuppal
6	Junior Civil Judge-cum-Judicial Magistrate of First Class	Alair	Junior Civil Judge -cum- Judicial Magistrate of First Class	Alair

District: Nizamabad

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Nizamabad	Principal District and Sessions Judge	Nizamabad
2	I Additional District and Sessions Judge	Nizamabad	I Additional District and Sessions Judge	Nizamabad
3	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--VIII Additional District and Sessions Judge	Nizamabad	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--II Additional District and Sessions Judge	Nizamabad
4	Judge, Family Court	Nizamabad	Judge, Family Court -	Nizamabad

			cum--III Additional District and Sessions Judge	
5	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-XI Additional District and Sessions Judge	Nizamabad	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge.	Nizamabad
6	VII Additional District and Sessions Judge	Bodhan	V Additional District and Sessions Judge	Bodhan
7	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nizamabad	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Nizamabad
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Nizamabad	Senior Civil Judge-cum-Assistant Sessions Judge	Nizamabad
2	Addl. Senior Civil Judge cum Addl. Sessions Judge, (FTC), Nizamabad at Armoor	Nizamabad at Armoor	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge	Armoor
3	Senior Civil Judge	Bodhan	Senior Civil Judge-cum-Assistant Sessions Judge	Bodhan
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Nizamabad	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Nizamabad
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Nizamabad	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court)	Nizamabad
3	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Nizamabad	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class	Nizamabad
4	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge	Nizamabad	Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-III Additional Junior Civil Judge	Nizamabad
5	Special Judicial Magistrate of I Class for trial of cases under A.P. Prohibition & Excise Act-cum-IV Additional Junior Civil Judge	Nizamabad	Special Judicial Magistrate of I Class for trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge	Nizamabad
6	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Armoor	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Armoor
7	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Armoor	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Armoor
8	Principal Junior Civil Judge-cum-Judicial Magistrate of First	Bodhan	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Bodhan
9	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Bodhan	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Bodhan

District: Kamareddy

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	IX Additional District and Sessions Judge	Kamareddy	Principal District and Sessions Judge	Kamareddy
2	II Additional District and Sessions Judge (FTC)	Nizamabad	I Additional District and Sessions Judge	Kamareddy
3	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Kamareddy	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Kamareddy
SENIOR CIVIL JUDGE Courts				
1	Senior Civil Judge	Kamareddy	Senior Civil Judge-cum-Assistant Sessions Judge	Kamareddy
JUNIOR CIVIL JUDGE Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class	Kamareddy	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court)	Kamareddy
2	I Additional Junior Civil Judge – cum- Special Judicial Magistrate of First Class (Mobile)	Kamareddy	I Additional Junior Civil Judge –cum- Special Judicial Magistrate of First Class (Mobile)	Kamareddy
3	Junior Civil Judge-cum-Judicial Magistrate of First Class	Banswada	Junior Civil Judge-cum-Judicial Magistrate of First Class	Banswada
4	Junior Civil Judge-cum-Judicial Magistrate of First Class,	Madnoor at Bichkunda	Junior Civil Judge-cum-Judicial Magistrate of First Class	Bichkunda
5	Junior Civil Judge-cum-Judicial Magistrate of First Class	Yellareddy	Junior Civil Judge-cum-Judicial Magistrate of First Class	Yellareddy

RANGAREDDY JUDICIAL DISTRICT

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge,	Rangareddy District at LB Nagar	Principal District and Sessions Judge,	Rangareddy District at LB Nagar
2	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge,	Cyberabad, Rangareddy District at LB Nagar.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge,	Rangareddy District at LB Nagar.
3	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court,	Cyberabad at L.B.Nagar, Ranga Reddy District	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court,	Ranga Reddy District at LB Nagar.
4	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge,	Cyberabad at L.B.Nagar.	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge	Ranga Reddy District at LB Nagar.
5	IV Additional District and Sessions Judge-cum-IV	L.B.Nagar, Ranga Reddy District	IV Additional District and Sessions Judge-cum-IV	Ranga Reddy District at

	Additional Metropolitan Sessions Judge, Cyberabad at L.B.Nagar-Cum- I Additional Family Court.		Additional Metropolitan Sessions Judge, L.B.Nagar-Cum-I Additional Family Court	L.B.Nagar,
6	V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge,	Cyberabad at L.B.Nagar.	V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge	Rangareddy District at L.B.Nagar.
7	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge(FTC),	Cyberabad at Kukatpally.	VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court	Rangareddy District at Kukatpally.
8	Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge	Cyberabad, Rangareddy District at L.B.Nagar.	Court of the Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VII Additional District and Sessions Judge	Rangareddy District at L.B.Nagar.
9	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge,	Cyberabad at L.B.Nagar.	VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
10	IX Additional District and Session Judge-cum-IX Additional Metropolitan Sessions Judge (FTC),	Cyberabad, Ranga Reddy District at LB Nagar.	IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
11	X Additional District and Session Judge-cum-X Additional Metropolitan Sessions Judge (FTC),	Cyberabad, Ranga Reddy District at LB Nagar.	X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
12	XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge,	Cyberabad Rangareddy District at L.B.Nagar.	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
13	XIV Additional District and Sessions Judge-cum-XIV Additional Metropolitan Sessions Judge,	Cyberabad Rangareddy District at L.B.Nagar.	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
14	II Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XVIII Additional District and Sessions Judge-cum-XVIII Additional Metropolitan Sessions Judge,	Cyberabad Rangareddy District at L.B.Nagar.	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge,	Rangareddy District at L.B.Nagar.
15	Special Sessions Judge for trial and Disposal of Commercial Disputes,	Rangareddy District at LB Nagar.	Special Sessions Judge for trial and Disposal of Commercial Disputes	Rangareddy District at LB Nagar.
16	Judge, Family Court,	Rangareddy District at LB Nagar.	Judge, Family Court	Rangareddy District at LB Nagar.
17	Judge, Additional Family Court,	Rangareddy District at Hastinapuram.	Judge, Additional Family Court	Rangareddy District at LB Nagar.

18	Special Sessions Judge for trial and Disposal of POCSO Act cases,	Rangareddy District at Hastinapuram.	Special Sessions Judge for trial and Disposal of POCSO Act cases	Rangareddy District at LB Nagar
19	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Rangareddy District at LB Nagar.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Rangareddy District at LB Nagar.
20	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Rangareddy District at Rajendranagar.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases	Rangareddy District at Rajendranagar.
21	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Shadnagar, Mahabubnagar District.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Rangareddy District at Shadnagar.
SENIOR CIVIL JUDGE COURTS				
1	Principal Senior Civil Judge-cum-Chief Judicial Magistrate,	Rangareddy District at LB Nagar	Principal Senior Civil Judge-cum-Assistant Sessions Judge,	Rangareddy District at LB Nagar
2	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate,	Rangareddy District at LB Nagar	I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge	Rangareddy District at LB Nagar
3	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar	II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar
4	VII Additional Senior Civil Judge-cum-VII Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar	III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar
5	VIII Additional Senior Civil Judge-cum-VIII Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar	IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge,	Rangareddy District at LB Nagar
6	Additional Senior Civil Judge,	Kukatpally, Rangareddy District.	Senior Civil Judge -cum-Assistant Sessions Judge,	Rangareddy District at Kukatpally.
7	Senior Civil Judge,	Ibrahimpatnam, Rangareddy District.	Principal Senior Civil Judge--cum-Assistant Sessions Judge	Rangareddy District at Ibrahimpatnam.
8	Senior Civil Judge (FTC)	Rangareddy District at Ibrahimpatnam	Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge,	Rangareddy District at Ibrahimpatnam.
9	Senior Civil Judge (FTC),	Rangareddy District at Chevella	Senior Civil Judge--cum-Assistant Sessions Judge	Rangareddy District at Chevella
10	Senior Civil Judge,	Shadnagar, Mahabubnagar District.	Senior Civil Judge--cum-Assistant Sessions Judge	Rangareddy District at Shadnagar
Junior Civil Judge Courts				
1	Principal Junior Civil Judge-cum-Metropolitan Magistrate,	Cyberabad at LB Nagar.	Principal Junior Civil Judge-cum-Metropolitan Magistrate,	Rangareddy District at LB Nagar.
2	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate,	Cyberabad at LB Nagar.	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate,	Rangareddy District at LB Nagar.

3	II Additional Metropolitan Magistrate-cum II Additional Junior Civil Judge, (Juvenile Court)	Cyberabad at LB Nagar.	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate, (Juvenile Court)	Rangareddy District at LB Nagar.
4	V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge,	Cyberabad at LB Nagar.	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate,	Rangareddy District at LB Nagar.
5	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge,	Cyberabad at LB Nagar.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge,	Rangareddy District at LB Nagar.
6	Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-VII Additional Metropolitan Magistrate-cum-VII Additional Junior Civil Judge,	Cyberabad at LB Nagar.	Special Judicial Magistrate of First Class (Excise), Rangareddy-cum-V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge,	Rangareddy District at LB Nagar.
7	VIII Additional Junior Civil Judge- cum-XXVIII Additional Metropolitan Magistrate,	Cyberabad at Hastinapuram.	VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge,	R.R. District at LB Nagar.
8	X Additional Junior Civil Judge-cum-XXX Additional Metropolitan Magistrate,	Cyberabad at Hastinapuram.	VII Additional Metropolitan Magistrate-cum-VII Additional Junior Civil Judge,	Rangareddy District at LB Nagar.
9	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate,	Cyberabad, Kukatpally at Miyapur.	Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate,	Rangareddy District at Kukatpally.
10	I Addl. Junior Civil Judge-cum-IX Additional Metropolitan Magistrate,	Cyberabad, Kukatpally at Miyapur.	I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate,	Rangareddy District at Kukatpally.
11	IV Addl. Junior Civil Judge-cum-XII Additional Metropolitan Magistrate,	Cyberabad, Kukatpally at Miyapur.	II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate,	Rangareddy District at Kukatpally.
12	Principal Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate,	Cyberabad at Rajendranagar.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate,	Rangareddy District at Rajendranagar.
13	I Addl. Junior Civil Judge-cum-XV Additional Metropolitan Magistrate,	Cyberabad at Rajendranagar.	I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate,	Rangareddy District at Rajendranagar.
14	II Addl. Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate,	Cyberabad at Rajendranagar.	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate,	Rangareddy District at Rajendranagar.
15	Junior Civil Judge-cum-XXIV Additional Metropolitan Magistrate,	Cyberabad at Hayathnagar.	Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate,	Rangareddy District at Hayathnagar.
16	Principal Junior Civil Judge-cum-XXV Additional Metropolitan Magistrate,	Cyberabad at Ibrahimpatnam.	Principal Junior Civil Judge-cum-XV Additional Metropolitan Magistrate,	Rangareddy District at Ibrahimpatnam.

17	I Addl. Junior Civil Judge-cum-XXVI Additional Metropolitan Magistrate,	Cyberabad at Ibrahimpatnam.	Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate,	R.R. District at Ibrahimpatnam.
18	Junior Civil Judge-cum-XXVII Additional Metropolitan Magistrate,	Cyberabad at Maheshwaram.	Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate,	Rangareddy District at Maheshwaram.
19	Junior Civil Judge-cum-Judicial Magistrate of First Class,	Chevella.	Junior Civil Judge-cum-Judicial Magistrate of First Class,.	Rangareddy District at Chevella
20	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class,	Shadnagar, Mahabubnagar District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class,	Rangareddy District at Shadnagar.
21	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class,	Shadnagar, Mahabubnagar District.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class.	Rangareddy District at Shadnagar.
22	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class,	Kalwakurthy	Junior Civil Judge-cum- Judicial Magistrate of First Class,	Rangareddy District at Amangal

MEDCHAL-MALKAJGIRI JUDICIAL DISTRICT

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	XVI Additional District and Sessions Judge's Court-cum- XVI Additional Metropolitan Sessions Judge's Court, Malkajgiri-Cum- III Additional Family Court	Malkajgiri, Ranga Reddy District.	Principal District and Sessions Judge-cum-Family Court,	Medchal-Malkajgiri District at Malkajgiri
2	I Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XVII Additional District and Sessions Judge-cum-XVII Additional Metropolitan Sessions Judge,	Cyberabad Rangareddy District at L.B.Nagar.	I-Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women	Medchal-Malkajgiri District at Malkajgiri.
3	XI Additional District and Session Judge-cum-XI Additional Metropolitan Sessions Judge (FTC),	Cyberabad, Ranga Reddy District at Medchal	II Additional District and Sessions Judge-cum-I Additional Metropolitan Sessions Judge-cum-II Additional Family Court,	Medchal-Malkajgiri District at Medchal.
4	XV Additional District and Sessions Judge-cum-XV Additional Metropolitan Sessions Judge-cum-II Additional Family Court,	Cyberabad Rangareddy District at Kukatpally.	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge -cum-Prl.Family Court,	Medchal-Malkajgiri District at Kukatpally.
5	Additional Family Court,	Rangareddy District at Kukatpally.	Addl Judge, Family Court,	Medchal Malkajgiri District at Kukatpally
6	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,.	Malkajgiri	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Medchal-Malkajgiri District at Malkajgiri.

7	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Medchal.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Medchal-Malkajgiri District at Medchal.
8	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Kukatpally.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases,	Medchal-Malkajgiri District at Kukatpally.
SENIOR CIVIL JUDGE COURTS				
1	Senior Civil Judge,	Malkajgiri, Rangareddy District	Principal Senior Civil Judge—cum-Assistant Sessions Judge	Medchal-Malkajgiri District at Malkajgiri.
2	Senior Civil Judge (FTC),	Malkajgiri, Rangareddy District.	I Additional Senior Civil Judge –cum- I Additional Assistant Sessions Judge,	Medchal-Malkajgiri District at Malkajgiri.
3	IX Additional Senior Civil Judge-cum-IX Additional Assistant Sessions Judge,	R.R. District at LB Nagar	II Addl Senior Civil Judge—cum-II Addl Assistant Sessions Judge	Medchal-Malkajgiri at Malkajgiri .
4	Senior Civil Judge,	Medchal, Rangareddy District	Principal Senior Civil Judge—cum-Assistant Sessions Judge	Medchal-Malkajgiri District at Medchal.
5	VI Additional Senior Civil Judge (FTC),	Medchal, Rangareddy District.	Additional Senior Civil Judge –cum- Additional Assistant Sessions Judge,	Medchal-Malkajgiri District at Medchal.
6	Principal Senior Civil Judge,	Kukatpally, Rangareddy District.	Senior Civil Judge—cum-Assistant Sessions Judge	Medchal-Malkajgiri District at Kukatpally.
Junior Civil Judge Courts				
1	Principal Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate,	Cyberabad at Malkajgiri.	Principal Junior Civil Judge-cum-Metropolitan Magistrate,	Medchal-Malkajgiri District at Malkajgiri.
2	I Additional Junior Civil Judge-cum-XVIII Additional Metropolitan Magistrate,	Cyberabad at Malkajgiri.	I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Malkajgiri.
3	II Additional Junior Civil Judge-cum-XIX Additional Metropolitan Magistrate,	Cyberabad at Malkajgiri.	II Additional Junior Civil Judge-cum-II Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Malkajgiri.
4	III Additional Junior Civil Judge-cum- XXXIII Additional Metropolitan Magistrate,	Cyberabad at Malkajgiri	III Addl. Junior Civil Judge-cum-III Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Malkajgiri.
5	III Additional Metropolitan Magistrate-cum-III Additional Junior Civil Judge,	Cyberabad at LB Nagar.	Prl. Junior Civil Judge-cum-IV Additional Metropolitan Magistrate,	Medchal-Malkajgiri District Uppal, at LB Nagar.
6	IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, .	Cyberabad at LB Nagar	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate,	Medchal-Malkajgiri District Uppal at LB Nagar.
7	IX Additional Junior Civil Judge-cum-XXIX Additional Metropolitan Magistrate,	Cyberabad at LB Nagar.	II Addl. Junior Civil Judge-cum-VI Additional Metropolitan Magistrate,	Medchal-Malkajgiri District Uppal at LB Nagar.
8	Principal Junior Civil Judge-cum-XX Additional Metropolitan Magistrate,	Cyberabad at Medchal.	Prl Junior Civil Judge-cum-VII Additional Metropolitan	Medchal-Malkajgiri District at Medchal.

			Magistrate,	
9	I Additional Junior Civil Judge-cum-XXI Additional Metropolitan Magistrate,	Cyberabad at Medchal.	I Addl. Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Medchal.
10	II Additional Junior Civil Judge-cum-XXII Additional Metropolitan Magistrate,	Cyberabad at Medchal.	II Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Medchal.
11	II Additional Junior Civil Judge-cum-XXIII Additional Metropolitan Magistrate,	Cyberabad at Medchal.	III Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Medchal.
12	II Additional Junior Civil Judge-cum- X Additional Metropolitan Magistrate,	Cyberabad at Kukatpally.	PrI Junior Civil Judge-cum-XI Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Kukatpally.
13	III Additional Junior Civil Judge-cum- XI Additional Metropolitan Magistrate,	Cyberabad at Kukatpally.	I Addl. Junior Civil Judge-cum-XII Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Kukatpally.
14	V Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate,	Cyberabad at Kukatpally.	II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Kukatpally.
15	VI Additional Junior Civil Judge-cum- XXXI Additional Metropolitan Magistrate,	Cyberabad at Kukatpally.	III Additional Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Kukatpally.
16	VII Additional Junior Civil Judge-cum- XXXII Additional Metropolitan Magistrate,	Cyberabad at Kukatpally.	IV Additional Junior Civil Judge-cum-XV Additional Metropolitan Magistrate,	Medchal-Malkajgiri District at Kukatpally.

VIKARABAD JUDICIAL DISTRICT

DISTRICT JUDGE Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	XII Additional District and Sessions Judge,	Vikarabad, Ranga Reddy District.	Principal District and Sessions Judge,	Vikarabad, Vikarabad District
2	III Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIX Additional District and Sessions Judge	Rangareddy District at Vikarabad.	I Additional District and Sessions Judge-cum-Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women.	Vikarabad, Vikarabad District
Senior Civil Judge Courts				
1	Senior Civil Judge,	Vikarabad, Rangareddy District	Senior Civil Judge - cum- Assistant Sessions Judge	Vikarabad, Vikarabad District
Junior Civil Judge Courts				
1	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class,	Vikarabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class.	Vikarabad, Vikarabad District
2	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class	Vikarabad.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class,	Vikarabad, Vikarabad District
3	Junior Civil Judge-cum- Judicial Magistrate of First Class,	Pargi.	Junior Civil Judge-cum- Judicial Magistrate of First	Pargi.

			Class,.	
4	Junior Civil Judge-cum- Judicial Magistrate of First Class,	Tandur.	Junior Civil Judge-cum- Judicial Magistrate of First Class.	Tandur.
5	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class,	Kodangal, Mahabubnagar District.	Junior Civil Judge-cum-Judicial Magistrate of First Class,	Kodangal, Vikarabad District.

District: Hanumakonda

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal District and Sessions Judge	Hanumakonda	Principal District and Sessions Judge	Hanumakonda
2	Land Reforms Appellate Tribunal -cum-II Additional District and Sessions Judge	Hanumakonda	Land Reforms Appellate Tribunal -cum- I Additional District and Sessions Judge	Hanumakonda
3	Judge, Family Court-cum-III Additional District and Sessions Judge	Hanumakonda	Judge, Family Court -cum- II Additional District and Sessions Judge	Hanumakonda
4	Industrial Tribunal and Labour Court	Hanumakonda	Industrial Tribunal and Labour Court	Hanumakonda
Senior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal Senior Civil Judge	Hanumakonda	Principal Senior Civil Judge -cum- Assistant Sessions Judge	Hanumakonda
2	I Additional Senior Civil Judge	Hanumakonda	Additional Senior Civil Judge -cum- Additional Assistant Sessions Judge	Hanumakonda
Junior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	V Additional Junior Civil Judge -cum- V Additional Judicial Magistrate of First Class	Hanumakonda	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Hanumakonda
2	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Warangal	Hanumakonda	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class	Hanumakonda
3	IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class	Hanumakonda	IV Additional Junior Civil Judge -cum- IV Additional Judicial Magistrate of First Class (Juvenile Court)	Hanumakonda
4	VI Additional Junior Civil Judge -cum- VI Additional Judicial Magistrate of First Class	Hanumakonda	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class	Hanumakonda
5	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- VII Additional Junior Civil Judge	Hanumakonda	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge,	Hanumakonda
6	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Parkal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Parkal
7	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class	Parkal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First	Parkal

			Class	
8	Judicial Magistrate of First Class for Railways, Kazipet	Kazipet	Judicial Magistrate of First Class for Railways, Kazipet	Kazipet

District: Warangal

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	I Additional District and Sessions Judge	Hanumakonda	Principal District and Sessions Judge	Warangal at Hanumakonda
2	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IX Additional District and Sessions Judge	Hanumakonda	I Additional District and Sessions Judge	Warangal at Hanumakonda
3	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum-VII Additional District and Sessions Judge	Hanumakonda	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum--II Additional District and Sessions Judge	Warangal at Hanumakonda
4	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Hanumakonda	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Warangal at Hanumakonda
5	Co-Operative Tribunal	Hanumakonda	Co-Operative Tribunal	Warangal at Hanumakonda
Senior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	II Additional Senior Civil Judge	Warangal	Senior Civil Judge -cum- Assistant Sessions Judge	Warangal at Hanumakonda
2	III Addl. Senior Civil Judge-cum-Asst. Judge (FTC)	Narsampet	Senior Civil Judge -cum- Assistant Sessions Judge	Narsampet
Junior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f., 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Warangal	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Warangal at Hanumakonda
2	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class	Warangal	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court)	Warangal at Hanumakonda
3	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class	Warangal	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class	Warangal at Hanumakonda
4	VII Additional Junior Civil Judge -cum- VII Additional Judicial Magistrate of First Class	Warangal	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class	Warangal at Hanumakonda
5	Special Judicial Magistrate of First Class for Trial of cases under Prohibition & Excise Act -cum- IX Additional Junior Civil Judge	Warangal	Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act -cum- IV Additional Junior Civil Judge	Warangal at Hanumakonda
6	Junior Civil Judge -cum- Judicial Magistrate of First Class	Narsampet	Junior Civil Judge -cum- Judicial Magistrate of First Class	Narsampet

District: Jangoan

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	V Additional District and Sessions Judge (FTC)	Jangoan	Principal District and Sessions Judge	Jangoan
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Jangoan	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Jangoan
Senior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Senior Civil Judge	Jangoan	Senior Civil Judge -cum- Assistant Sessions Judge	Jangoan
Junior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Jangoan	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Jangoan
2	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class	Jangoan	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court)	Jangoan

District: Mahabubabad

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	VI Additional District and Sessions Judge	Mahabubabad	Principal District and Sessions Judge	Mahabubabad
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mahabubabad	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mahabubabad
Senior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Senior Civil Judge	Mahabubabad	Senior Civil Judge -cum- Assistant Sessions Judge	Mahabubabad
Junior Civil Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Mahabubabad	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Mahabubabad
2	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class	Mahabubabad	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court)	Mahabubabad
3	Junior Civil Judge -cum- Judicial Magistrate of First Class	Thorrur	Junior Civil Judge -cum- Judicial Magistrate of First Class	Thorrur

District: Mulugu

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	IV Additional District and Sessions Judge (FTC)	Warangal	Principal District and Sessions Judge	Mulugu
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mulugu	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Mulugu
Senior Civil Judge Courts				
1	XIII Addl. Senior Civil Judge (FTC). City Civil Court,	Secunderbad,	Senior Civil Judge -cum- Assistant Sessions Judge,	Mulugu
Junior Civil Judge Courts				
1	Junior Civil Judge -cum- Judicial Magistrate of First Class	Mulugu	Pri Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court)	Mulugu
2	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class, Mulugu (Mobile Court)	Mulugu	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, (Mobile Court)	Mulugu

District: Jayashankar Bhupalapally

District Judge Courts				
S.No.	Present Nomenclature of the Court	Present Place of Sitting	Nomenclature of the Court w.e.f, 02.06.2022	Place of Sitting w.e.f., 02.06.2022
1	VIII Additional District and Sessions Judge (FTC)	Bhupalapally	Principal District and Sessions Judge	Bhupalapally
2	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Bhupalapally	Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Child against Sexual Offences (POCSO) Act	Bhupalapally
Senior Civil Judge Courts				
1	Senior Civil Judge	Bhupalapally	Senior Civil Judge -cum- Assistant Sessions Judge	Bhupalapally
Junior Civil Judge Courts				
1	Junior Civil Judge -cum- Judicial Magistrate of First Class	Bhupalapally	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class	Bhupalapally
2	Addl. Junior Civil Judge -cum- Addl. Judicial Magistrate of First Class	Bhupalapally	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class (Juvenile Court)	Bhupalapally

2. The Registrar General, High Court for the State of Telangana at Hyderabad, is requested to take necessary further action in the matter, accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

NANDIKONDA NARSING RAO
SECRETARY TO GOVERNMENT
LEGAL AFFAIRS, LEGISLATIVE AFFAIRS & JUSTICE

To
The Registrar General, High Court for the State of Telangana at Hyderabad.
The concerned District Courts/District Collectors **through** the Registrar General,
High Court for the State of Telangana at Hyderabad.
The Accountant General, Telangana, Hyderabad.
The Pay & Accounts Officer, Hyderabad.

(PTO)

The Director of Treasury and Accounts, Hyderabad.

Copy to :

The P.S. to Minister (Law & Courts).

The P.S. to Chief Secretary to Government

The P.S. to Secretary to Law Department.

Sf/Sc.

// FORWARDED :: BY ORDER //

SECTION OFFICER